#### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### DFR NO. 758 OF 2018 & IA NO. 626 OF 2018

## Dated: 25<sup>th</sup> May, 2018

# Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

### In the matter of:

Ahill Apparel Exports (P) Ltd.	 Vs.	Appellant(s)
Karnataka Electricity Regulatory Co		Respondent(s)
Counsel for the Appellant(s) :	Mr. Senthil Jagadeesan Ms. Sonakshi Malhan	
Counsel for the Respondent(s) :	Mr. Anand K. Ganesan for R-1	
	Mr. Balaji Srinivasan Ms. Pratiksha Mishra for R-2 & 3	

### <u>ORDER</u>

Mr. Anand K. Ganesan, Learned Counsel appears on behalf of Respondent No. 1 and Mr. Balaji Srinivasan, Learned Counsel appears on behalf of Respondent No. 2 & 3.

Registry is directed to post all other applications in the instant appeal which are pending considerations on the next date of hearing.

List the matter on <u>30-5-2018</u>, as agreed by the learned counsel appearing for the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member